Investment under NMDP

- 273. SHRI M.V. MYSURA REDDY: Will the Minister of SHIPPING be pleased to state:
- (a) the details of investment so far attracted under the National Maritime Development Programme (NMDP) since its inception, year-wise; and
- (b) the details of regulatory and procedural changes that the Ministry is going to bring to the NMDP to attract the targeted investment of Rs.55,000 crores by 2011-12?

THE MINISTER OF SHIPPING (SHRI G. K. VASAN): (a) Under the National Maritime Development Programme (NMDP) in the Port Sector, a total of 50 projects have been completed at a cost of Rs.5717.28 crores since its inception, as on 31st March, 2010. In addition, 74 numbers of works are under progress, envisaging an investment of Rs. 18502.68 crores.

(b) Out of the total investment of Rs.55804.00 crores in the Port Sector, a major portion of investment is envisaged to come from the private sector. To attract and encourage private sector investment in the Port Sector, the Government of India has finalized Model Request for Qualification (RFQ), Request for Proposal (RFP) and Model Concession Agreement (MCA) to ensure uniformity and transparency in the bid process. New guidelines for upfront fixation of tariff have also been finalized for berths and terminals to be bidded out to private operators so that prospective bidders are aware of the projected revenue flow from the concerned project.

National Maritime Development Plan

- 274. SHRI R.C. SINGH: Will the Minister of SHIPPING be pleased to state:
- (a) whether it is a fact that the Ministry is planning to revise the National Maritime Development Plan (NMDP) in view of unsatisfactory progress made with the plan;
- (b) how the new plan is going to rapidly expand the port capacities, infrastructure, inland navigation, etc;
 - (c) whether any Committee has been constituted for this purpose; and
- (d) if so, the terms of reference given to the Committee and by when the report would be submitted?

THE MINISTER OF SHIPPING (SHRI G. K. VASAN): (a) The existing National Maritime Development Plan (NMDP) was conceived in 2005. The status of NMDP projects upto 31/03/2010 is as follows:-

- Project completed 50 amounting to Rs. 5717.28
- Work in Progress 74 amounting to Rs. 16502.68
- Approved but Work yet to be awarded 16 amounting to Rs. 3100.33
- Firmed up and under process for approval 29 amounting to Rs. 11561.39
- Under Preliminary planning stage 82 amounting to Rs. 19878.20
- Dropped 25 amounting to Rs. 5961.14

Since the NMDP is approaching its 2011-12 Milestone, it has been decided to create a New Perspective Plan for the Maritime Sector upto 2020.

- (b) The New Plan would have year-wise project for 10 years period covering the 12th plan and initial period of 13th Plan. The New Plan would include Policy frame work for stimulation of capacity expansion as well as growth of maritime sector, supplementary projects for ports development from other infrastructure ministries like, National Highway Authority of India, Roads, Pailways, Inland Waterways, Dredging Mechanization and Modernization Plan of Major Ports and Non-Major Ports, etc.
- (c) Yes, Sir. A Sub-Group and four Core Working Groups has been constituted by the Ministry for this.
- (d) The Terms of Reference of Sub-Groups and Core-working Group is given in Statement (See below). The Sub-Groups are likely to submit the report in the current financial year.

Statement

Terms of reference of the Sub-Group & Core Working Group

The Ministry of Shipping government of India has constituted a Sub-Group and Core Working Group for preparation of Perspective Plan 2020 in the Port Sector in India. The Terms of Reference for both the groups is given below:-

The Terms of Reference of the Sub-Group

1. To review draft National Maritime Policy which was prepared in 2005 and suggest changes, if any in tune with the developments that have taken place after 2005.

- 2. To identify specific schemes/projects and other measures which are necessary to give a concrete shape to the vision and strategy to be laid down in the document upto 2020.
- 3. To ascertain, compile & suggest the method of financing of the Port development projects in the Perspective Plan 2020.
- 4. To prepare macro level traffic projections for the overall port sector including major and non-major ports upto 2020.
- 5. To suggest and prepare a plan of action for the capacity requirements to meet the projected traffic upto 2020.
- To formulate projects in consultation with Major Ports and Maritime State relating to capacity building, hinterland connectivity, dredging, mechanization and other related developmental issues.
- 7. To analyze the trends in various sectors namely, Coal, Steel, Fertilizer, Hydrocarbon, Food, Power and Mines and inter-link the sectoral demand with that of port traffic projections.
- 8. To suggest reformatory measures both legislative as well as organizational in the port sector to meet the emergency challenges in the future.

The terms of reference of Core Working Group

- 1. To consolidate inputs received from various Ministries, Major Ports and Maritime States.
- 2. To prepare write-up for various chapters of the Perspective Plan.
- 3. To follow-up for the required information with the Ministry, Major Ports and the 3 Groups at the time of preparation of Draft Report.

Building of a container yard in Mumbai port trust

- 275. SHRI PRAKASH JAVADEKAR: Will the Minister of SHIPPING be pleased to state:
- (a) whether it is a fact that a container yard is being built in Mumbai Port Trust area;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether dry dock, would be closed by this action;
- (d) if so, whether Government is ready to reconsider this plan; and